

Sr. No. 01
Supp. List

IN THE HIGH COURT OF JAMMU & KASHMIR AND LADAKH
AT SRINAGAR

Ref (Crl) No. 01/2024

Noor Mohammad Gojar Chichi & Anr. ...Appellant(s)/Petitioner(s)

Through: Mr. R.A. Jan, Sr. Adv. amicus curiae with
Mr. Suhail Mehraj, Assisting Counsel

Vs.

State of JK and others ...Respondent(s)

Through: Deputy Commissioner, Ganderbal is present

CORAM:

HON'BLE MR. JUSTICE ATUL SREEDHARAN, JUDGE

HON'BLE MR. JUSTICE SANJEEV KUMAR, JUDGE

ORDER

12.08.2024

Pursuant to the opportunity given by this Court vide order dated 05.08.2024, Mr. Shyambir, Deputy Commissioner, Ganderbal, has appeared before this Court and has prepared his reply. The same shall be filed during the course of the day before the Registry. The contemnor orally submitted before this Court that whatever he did was not intentional to undermine the dignity of the learned court. He asked for some time to think over whether he is willing to file an affidavit of apology and personally appear before the learned court below. A copy of the reply has been furnished to the learned Amicus Curiae in the open Court.

List this case on 14.08.2024, at the top of the list.

(SANJEEV KUMAR)
JUDGE

(ATUL SREEDHARAN)
JUDGE

SRINAGAR

12.08.2024

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